



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.41/BB/17	-	Admission	Rule-6 of IB	Milliken Chemical & Textile(India) Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ARJUN RAO SURO PRASADNA	Petitioner/ Applicant	
	AMRUTHA VARSHINI M.C. for JSM Law Partners	Respondent	

Counsel for petitioner is present. Ms. Amrutha Varshini M.C., of M/s. JSM Law Partners, appearing for Falcon Tyres/respondent is present. She undertakes to file vakalat for Falcon Tyres/respondent and she reported that her senior will appear in this case.

For filing vakalat and hearing, list it on 11.08.2017.


MEMBER (J)


MEMBER (T)